

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No1
CP(IB)/124(AHM)2021

Order under Section 94 IBC

IN THE MATTER OF:

Santosh Kumar Dhirajlal Pathak
V/s
Technology Development Board & Ors.

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
ChockalingamThirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr.AdityaGauri, Advocate
For the Respondent :


ORDER

This application is filed under Section 94 of the Code .

We hereby direct Applicant as well as Registry to Send Notice to the Respondent by speed post as well as by E-mail. The Affidavit of proof of service to be filed within two weeks.

List the matter for further consideration on 04.10.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)